

Annexure - 7

Yours Ethnic Foods Private Limited; Liquidation commenced on 05.06.2025;  
 Operational creditors (Government Dues)  
 Yours Ethnic Foods Private Limited (As on 27.12.2025)

S. No.	Details of claim received		Detail of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No) covered by guarantee	% share in total amount of claims admitted					
1	State Tax Department	Gujarat	16-06-2025	₹ 1,00,03,565.00	₹ 1,00,03,565.00	Operational Debt	No	No	16.83%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	EPFO	Gujarat	30-06-2025	₹ 1,17,25,463.00	₹ 1,17,25,463.00	Operational creditor	No	No	19.73%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
3	ESI Corporation	Gujarat	20-04-2024	₹ 7,40,553.00	₹ 7,40,553.00	Operational creditor	No	No	1.25%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
	<b>Total</b>			<b>₹ 2,24,69,581.00</b>	<b>₹ 2,24,69,581.00</b>				<b>37.81%</b>	<b>₹ 0.00</b>	<b>₹ 0.00</b>	<b>₹ 0.00</b>	<b>₹ 0.00</b>	

Note :

1. The claims which are admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
2. As per the order of Supreme court of India, in the case Sale Tax department v/s Rainbow Papers Limited , We have considered claim of State Tax department as Secured operational debt.